

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-6035-JK (LD) of 2022

DATED:- 18 - 08 - 2022

Sanction is hereby accorded to the appointment of Officer's of Public Works (R&B) Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases including Contempt Petition, if any, indicated against each pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

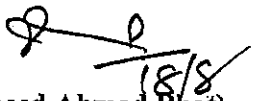
Secretary to Government,

Dated:- 18 - 08 - 2022

No:-LAW-OIC/153/2022

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, PW(R&B) Department
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation, Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Khursheed Ahmad Bhat)

Additional Secretary to Government

Annexure to the Government Order No.6035-JK(LD) of 2022 dated 18.08.2022

S.No.	CASE No	Titled	OIC
1.	OWP 54/2017	Moihd Rafiq Khan V. State of J&K & Ors	Sh. Harvinder Singh, Executive Engineer, PWD (R&B) Division Poonch is appointed as OIC.
2.	OWP 1208/2011	Ajeet Kumar & Ors V. State of J&K & Ors	Sh. Bharat Gupta, Executive Engineer, PWD (R&B) division Basholi is appointed as OIC
3	CCP(S) NO. 191/2022 in WP(C) NO. 451/2022	Raj Singh V/s Shailendra Kumar & Ors	Sh. Bharat Gupta, Executive Engineer, PWD (R&B) division Basholi is appointed as OIC
4	CCP(D) No. 37/2022 in WP(C) No. 2747/2021	Inhabitants of Village Kunan V. Mr. Shalinder Kumar & Ors.	In this case Sh. Zakir Hussain Zargar, Executive Engineer, PMGSY Division Thathri may be appointed as OIC
5	WP(C) No. 1573/2022	Masood Ahmed V. State of J&K & Ors	Sh. Imtiaz Mir, Executive Engineer, PMGSY, Budhalis appointed as an OIC
6	WPC Fresh/2022	Baldev Singh V. UT of J&K & Ors	Sh. Romesh Kumar, Executive Engineer, PMGSY Division Banihal is appointed as OIC
7	WPC NO. 1417/2022	Tariq Ahmed Wani V. UT of J&K & Ors	Sh. Janak Raj, Executive Engineer, PWD (R&B) Department, Division Reasi is appointed as OIC
8.	CCP(S) 177/2022 in WP(C) No. 2784/2021	Raj Singh V. Vijay Kumar Bidhuri & Ors	Sh. Saleem-Ul-Sabha, , Executive Engineer, PMGSY Division Doda is appointed as OIC
9	WP(C) NO. 3169/2019	M/S C&Z Associates V. Chief Engineer, PMGSY & Anr	Sh. Rajan Mengi, Chief Engineer, PMGSY (JKRRDA) Jammu is appointed as OIC

8/2
18/8